

(15)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 871/95

Date of Order: 13-9-95

Between:

G.Jupiter

... Applicant

and

1. Composite Production Centre,
rep. by its General Manager,
Vignana Kancha (RC,)Hyderabad-269.
2. Govt.of India, Rep. by its Secretary,
Ministry of Defence, New Delhi.
3. Accounts Officer, Composite Products Centre,
Hyderabad-269.
4. Sri K.A.Hussain, Accounts Officer,
Composite Production Centre,
Hyderabad.

Respondents.

For the Applicant :- Mr. P.B.Vijaykumar, Advocate

For the Respondents: Mr. V.Bhimanna, Addl.CGSC.
Sr./Add.CGSC

CORAM:

THE HON'BLE MR.JUSTICE V.NEELADRI RAO : VICE-CHAIRMAN

THE HON'BLE MR. A.B.GORTHI : MEMBER(ADMN)

O.A.No.871/95

Dt. of decision:13-9-1995.

JUDGEMENT

(As per the Hon'ble Sri Justice V.N.Rao, Vice Chairman)

This O.A. was filed by the applicant who is working as Accountant in the office of the Composite Centre, Hyderabad. The relief portion of Para-8 of the O.A. is as under:

"To direct the respondents not to harass/victimise the applicant declaring the action of the respondents in insisting the applicant to recast all the accounts is arbitrary and illegal and to pass such other relief or reliefs as this Hon'ble Tribunal may deem fit just and necessary in the circumstances of the case."

2. It is submitted that after filing of this O.A. on 19-7-95, the applicant submitted representation dt.7-8-95 and 31-8-95 before R-1 and accordingly this O.A. is not pressed.

3. As this O.A. is not pressed, it is dismissed.

4. If the representations as referred to above filed by the applicant before R-1, it is needless to say that they have to be disposed in accordance with law. No costs.//

Amulya 15
(A.B. Gorthi)

Member (A)

Neeladri
(V. Neeladri Rao)
Vice Chairman

(Open Court Dictation)

Hyd *TOPP*
Deputy Registrar (J)CC

To

1. The General Manager, Composite Production Centre, KMW Vignana Kancha(RC) Hyderabad-269.
2. The Secretary, Govt.of India, Min.of Defence, New Delhi.
3. The Accounts Officer, Composite Products Centre, Hyderabad-269.
4. Sri K.A.Hussain, Adcounts Officer, Composite Production Centre, Hyderabad-269.
5. One copy to Mr.P.B.Vijayakumar, Advocate, CAT.Hyd.
6. One copy to Mr.V.Bhimanna, Addl.CGSC.CAT.Hyd.
7. One copy to Library, CAT.Hyd.
8. One spare copy.

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CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE-CHAIRMAN

and

A.B.Gorathi

THE HON'BLE MR.R.ENGARAJAN : M(ADMIN)

DATED:- 13 -9 -1995.

ORDER/JUDGMENT.

M.A./R.A/C.A.No.

in

O.A.No.

871 | 95

T.A.No.

(W.P.)

Admitted and Interim Directions
Issued.

Allowed

Disposed of with directions.

Dismissed.

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected.

No order as to costs.

No Spare Copy

pvm.

Central Administrative Tribunal
DESPATCH

27 SEP 1995 NSP

HYDERABAD BENCH.